

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2248
ANSWERED ON:11.03.2013
ENVIRONMENTAL CLEARANCE TO BALCO
Singh Shri Sushil Kumar

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has received any proposal for Environment Clearance from the State Government of Chhattisgarh in favour of Bharat Aluminium Company (BALCO);
- (b) if so, the details thereof;
- (c) whether the Government has received any complaints against BALCO for illegal Mining;
- (d) if so, the details thereof; and
- (e) the action taken by the Government against the concerned State Government BALCO Officials?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) Ministry of Environment and Forests has granted Environmental Clearance to Durgapur-II Taraimar Opencast (3 MTPA) - cum- Underground (1 MTPA) Coalmine Project (combined OC-cum-UG = 4 MTPA) and Captive Coal Washery (4 MTPA) in an mine lease area of 1070 ha of M/s Bharat Aluminium Company Ltd. located in villages Taraimar, Bayasi Basti, Bayasi Colony, Dharma Colony, and Rupunga, Tehsil Dharamjaigarh, District Raigarh Chhattisgarh on 24th May 2012.

(c) to (e) No complaint against BALCO for illegal mining in Chhattisgarh has been received in the Ministry.